

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3813
ANSWERED ON:22.03.2001
REGULARIZATION OF CONTRACT WORKERS
BIKASH CHOWDHURY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware of the fact that hundred of workers are working on contract basis in parcel and goods sections for the years together without break;
- (b) if so, whether these workers have not been made permanent despite their appeal and representations to the competent authority; and
- (c) if so, the steps taken by the Government to regularize these contract labourers?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (c): Handling of goods and parcels is an off line activity for the Railways with fluctuations in traffic levels. For operational convenience as well as in the interests of economy, this work is outsourced through handling contractors with preference being given to cooperative societies of labourers to carry out the contract. These labourers work entirely under the contractor. Railways bear no responsibility for their continued engagement or their regularization in railway service.